

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6609
ANSWERED ON:06.05.2015
FINANCIAL IRREGULARITIES
Raj Dr. Udit

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Vice-Chancellor of University of Delhi has been found guilty of diverting over Rs. 100 crore from the OBC expansion grant towards purchase of laptops distributed under the Four Year Undergraduate Programme (FYUP);
- (b) if so, the details thereof;
- (c) whether the University Grants Commission's (UGC) Satyam Committee was constituted by the Government in this regard and if so, the details and the findings thereof; and
- (d) whether any investigation has been conducted by the Government in this regard and if so, the action taken/being taken against those found guilty?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (d): A 'Show Cause Notice' has been served on the Vice-Chancellor, University of Delhi in respect of certain irregularities, including purchase of laptops by diversion of funds received from UGC for implementation of reservation policy for Other Backward Classes (OBC) on the basis of the Fact Finding Committee constituted by UGC under the Chairmanship of Shri S.S. Sathyam.